

(J.H.C. Sch. I-7)

From:

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2025-26/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Subject:- Regarding nomination for attending One day Workshop on Disposal of Matrimonial Cases for Principal Judge, Family Courts & Presiding Officers of Additional Family Courts (W-2) scheduled to be held on 5th July, 2025 at Judicial Academy Jharkhand, Ranchi.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the Principal Judge, Family Court and all the Additional Principal Judge, Additional Family Court of the State of Jharkhand (except those officers, who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave) for attending **One day Workshop on Disposal of Matrimonial Cases for Principal Judge, Family Courts & Presiding Officers of Additional Family Courts (W-2)** scheduled to be held on **5th July, 2025 at Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for attending the Workshop at 10:00 A.M. for registration in proper dress.

You are, therefore, requested to direct the officers concerned posted at your Judgeship to attend the aforesaid Workshop on the date as mentioned above and send their itinerary (arrival & departure date & time) along with name of driver / body guard to the Judicial Academy in electronic form through email.

This is for your information and communication to the officer(s) concerned.

Yours sincerely,

Sd/- Ram Sharma

Registrar (Administration)

Memo No. 2796 /Apptt.

Dated, Ranchi, the 26/06/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to letter bearing No. 543/JAJ dated 19.06.2025 / the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


26.6.25
Registrar (Administration)